

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/97/2016-Estt/958 Dated Shillong 10th November, 2016

N O T I C E

REFERENCE: **Advertisement No.HCM.II/98/2015/1673 dated
11th June, 2015 (for the post of Cook)**

The list of candidates found eligible for inclusion in the process of trade test and interview for the post of Cook has already been uploaded on 4th November, 2016.

It is for information of all concerned that trade test and interview for recruitment to the post of Cook will be held on 2nd December, 2016 (Friday) at 10:00 am in the Institute of Hotel Management, Mawdiangdiang, Shillong

Call letters to the eligible applicants for appearance in trade test and interview are being despatched by Registered Post. If for any reason, any eligible applicant (in the list already uploaded) does not receive the call letters by post, he/she may take a print out of the draft call letter relating to his/her roll number and paste a passport size photograph and bring the same for permission to appear in the trade test and interview.

By Order,

REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/97/2016-Estt/959

Dated Shillong 10th November, 2016

To,

_____ (Roll No:)



Subject : Recruitment for the post of Cook (Advertisement
No.HCM.II/98/2015/1673 dated 11th June, 2015)

Sir/Madam,

Against your application for the post of Cook, please be informed that you are called to appear in the trade test and interview to be held on 2nd December, 2016 (Friday) at 10:00 am in the Institute of Hotel Management, Mawdiangdiang, Shillong.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the trade test and interview.

No candidate will be allowed to sit in the trade test and interview without the call letter.

No TA/DA will be paid by the High Court for appearing in the trade test and interview.

Yours faithfully,

REGISTRAR GENERAL